

drawn to objectionable broadcasts over Radio Pakistan, which are against the spirit of the Simla Agreement.

**Surplus Posts in Central Office of E.P.F. Organisation**

4374. SHRI RAMAVATAR SHASTRI:  
SHRI BHOLA MANJHI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether the staff of the Inspection Unit of the Finance Ministry conducted a survey of the working of the E.P.F. Organisation;

(b) whether the said Unit observed that some posts of the Officers were surplus in the Central Office of the E.P.F. Organisation; and

(c) if so, the action taken by the authorities in this matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): (a) and (b). Yes.

(c) The recommendations contained in the Staff Inspections Unit Report have not been finally accepted by the Provident Fund authorities. The matter has been under correspondence between the Provident Fund authorities and the Staff Inspection Unit.

**Merit Quota Examination in E.P.F. Organisation**

4375. SHRI RAMAVATAR SHASTRI:  
SHRI BHOLA MANJHI:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether merit quota examinations have been introduced in many cadres in the E. P. F. Organisation;

(b) whether there is no proper Library and sufficient literature to advance the knowledge of the em-

ployees for better functioning of the examinations; and

(c) if so, the reasons why no Library is maintained in the Central Office as well as in the Regional Offices of the E. P. F. Organisation?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): The Provident Fund authorities have reported as under:

(a) Yes.

(b) and (c). Merit quota examinations being competitive in nature, it is primarily the responsibility of the intending candidates to equip themselves with the books required for the examination. However, regional Offices and Central Office stock books considered necessary for the administration of the Act and the Scheme framed thereunder. The books available can be referred to by the intending candidates for the various examinations

कर्मचारी भविष्य निधि संगठन में सेवा निवृत्त कर्मचारियों के पेंशन सम्बन्धी मामलों

4376. श्री रामावतार शास्त्री :  
श्री भोला मन्जी :

वय। भ्रम और पुनर्वास मंत्री गृह बताने की कृपा करिये कि :

(क) क्या कर्मचारी भविष्य निधि संगठन के सेवा निवृत्त कर्मचारियों के पेंशन सम्बन्धी मामलों की व्यवस्था करने के लिए कोई समर्पित अनुभाग नहीं है ; और

(ख) यदि हाँ, तो कर्मचारी भविष्य निधि संगठन के केन्द्रीय कार्यालय में एक पूर्ण अनुभाग न बनाये जाने के क्या कारण हैं ।

भ्रम और पुनर्वास मंत्री (श्री धार० के० साहिलकर) : भविष्य निधि प्राधिकारियों ने निम्न प्रकार सूचित किया है :—

(क) कर्मचारी भविष्य निधि संगठन के केन्द्रीय कार्यालय का एक अनुभाग कुछ अन्य कर्मियों के साथ संगठन के सेवा निवृत्त कर्मचारियों के पेंशन के मामलों का निपटारा करता है ।

(ख) पैशन के मामले से उत्पन्न वर्तमान कार्यभार, फिलहाल इस प्रयोजन के लिए एक पूर्ण अनुभाग बनाने का प्रौचित्य सिद्ध नहीं करता।

**Repatriation of P O Ws, as precondition for Admission of Bangladesh into U N**

4377 SHRI R S PANDEY  
SHRI NAWAL KISHORE  
SHARMA

Will the Minister of EXTERNAL AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to the reported statement of President Bhutto that Pakistani P O Ws be repatriated as the price for withdrawal of Chinese Veto on the admission of Bangladesh into the U N O and

(b) if so the reaction of Government thereto and the steps taken to counter such propaganda?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI SURENDRA PAL SINGH)  
(a) Yes Sir

(b) The Government of India has consistently held the view that the repatriation of Pakistani prisoners of war cannot be linked with the question of the admission of Bangladesh into the United Nations. This position has been explained by Indian representatives in the United Nations as well as to the Governments of the Members of the U N

**Reported decision of NATO Political Committee to increase Naval strength in Indian Ocean**

4378 SHRI R S PANDEY Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the reported decision of the Political Committee of N A T O, meeting at London to

increase its naval strength in the Indian Ocean,

(b) whether Iran is also expending her naval operations in the Indian Ocean, and

(c) if so the reaction of Government thereto and the action taken to avoid big power rivalry and make the Indian Ocean a zone of peace?

THE DEPUTY MINISTER IN THE  
MINISTRY OF EXTERNAL AFFAIRS  
(SHRI SURENDRA PAL SINGH) (a) Yes Sir

(b) Government have seen reports to this effect

(c) The Government's view that the Indian Ocean area should be an area of peace, free from Great Power presence, rivalries and tensions is well known. India subscribed to the Lusaka Declaration of September 1970, and was one of the co-sponsors of the UN General Assembly Resolution No 2832 (XXVI) of December 10, 1971, calling upon all states to maintain the Indian Ocean area as a Zone of Peace

**Students in Military Academies**

4379 SHRI R S PANDEY Will the Minister of DEFENCE be pleased to state

(a) whether the number of students in the Military Academies has been on the decline during the recent past

(b) if so, the reasons therefor, and

(c) the steps contemplated to attract more students to join these institutions in the interests of country's defence?

THE MINISTER OF DEFENCE  
(SHRI JAGJIVAN RAM) (a) There has been some decline in the number of the entrants to the Academies Training Institutions during 1971 and 1972 compared to that in 1970

(b) Raising the minimum academic qualification to compete at the National Defence Academy Examination,